

Annexure – 7

Name of the corporate debtor: Indo Global Soft Solutions And Technologies Private Limited; Date of commencement of CIRP: 12th April 2022; List of creditors as on: 28th June 2023

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|-----------------|---------------------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Regional Provident Fund Commissioner (EPFO) | 23 Jun 2023 | 2,25,646 | 2,25,646 | Unsecured | - | - | No | N/A | - | - | - | - | Note 1 |
| 2 | Dy. Commissioner of Income Tax, TDS Circle, Pune | 23 Sep 2022 | 11,82,82,710 | 11,82,82,710 | Unsecured | - | - | No | N/A | - | - | - | - | Note 1 |
| 3 | Dy. Commissioner of State Tax (GST Department) | 03 Oct 2022 | 69,302 | 69,302 | Unsecured | - | - | No | N/A | - | - | - | - | Note 1 |
| | Total | | 11,85,77,658 | 11,85,77,658 | | - | - | | | - | - | - | - | |

Note 1: The claim has been admitted basis the documents available with the RP. The claims have been admitted by the RP on the basis of the provisional books of accounts of the Corporate Debtor as available presently and which may be subject to finalisation.